Government of India Ministry of Consumer Affairs, Food and Public Distribution Department of Consumer Affairs

LOK SABHA UNSTARRED QUESTION NO. 3344 TO BE ANSWERED ON 01.01.2019

E-COMMERCE

3344. SHRI BIDYUT BARAN MAHATO: SHRI RAMDAS C. TADAS: SHRI NARANBHAI KACHHADIYA: SHRI CHANDRA PRAKASH JOSHI: SHRI SUMEDHANAND SARSWATI:

(OIH)

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the number of companies operating through e-Commerce or internet across the country at present;
- (b) the details of such companies;
- (c) the details of per annum trade share of e-Commerce or internet companies across the country during the last three years and the current financial year;
- (d) the details of consumers operating through e-Commerce or internet at present across the country, State-wise;
- (e) the number of companies operating through e-Commerce and internet which are allegedly indulging in sale of duplicate products; and
- (f) whether any action has been taken by the Government so far against these companies and if so, the details thereof?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY)

(a) to (e) : As informed by the Department of Industrial Policy & Promotion, no such information is available.

(f) : Action is taken under suitable laws/statutes in such cases.
